day, which will obviate selling of foodgrains by them;

- (iii) State Govts. have been requested to strengthen the monitoring and supervision of the works. Necessary staff for monitoring purposes at the central level is also proposed to be created.
- (iv) State Govts, have also been asked to have shelf of projects prepared on micro level district/block-wise. Works for execution under the programme can be picked up from these priority wise.

Suspension of Food for Work Programme in West Bengal

4936. SHRI JYOTIRMOY BOSU: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

- (a) whether he is aware that work under Food for Work Programme in West Bengal remains suspended for one month and a half due to non supply of food grains by the Centre;
- (b) whether he is also aware that 20 thousand tonnes of food grains allotted to West Bengal for the first quarter of 1980-81 has not been lifted by the F.C.I.; and
- (c) if so, what are the facts thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (c). A total quantity of about 2.15 lakh MTs of foodgrains was available to Government of West Bengal for utilisation under Food for Work Programme during the year 1979-80. Against this, the State Govt. have themselves reported utilisation of 1.49 lakh MTs only. As such, a quantity of about 0.96 lakh MTs has remained available with the State Government after 31st March, 1980. In addition, a further quantity of 0.20 lakh MTs has been released to the State Government during the current financial stear. There is therefore, no question of words under Food for Work Programme in West Bengal being suspended due to non-supply of food-grains by the Centre. F.C.I. has reported that adequate stocks of food-grains are available in West Bengal.

University of Rajasthan Vice-Chauceller statement regarding Fall and Decadence in level of Teaching

4937. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of EDUCATION be pleased to state:

- (a) whether his attention has been drawn towards a recent statement of Vice-Chancellor of the University of Rajasthan wherein he had admitted the fall and decadence in the level of teaching in the University;
 - (b) if so, the details thereof; and
- (c) the measures proposed to improve the same?

THE MINISTER OF EDUCATION HEALTH AND SOCIAL AND WELFARE (SHRI B. SHANKARA-NAND): (a) to (c). No Sir. However, according to the University, the Vice-Chancellor had, at a Press Conference, mentioned that a declining trend was noticeable in the standards in universities in general and that the University of Rajasthan, though not an exception, was among the better ones in the country.

Jain Cooperative Bank Ltd. Delhi

4938. SHRI DAYA RAM SHAKYA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of Members in Jain Cooperative Bank Ltd., Dar-yaganj, Delhi;
- (b) whether it is a fact that some low paid uneducated members have only filled the forms for loan and actually they have not been paid loan but in the records the loan is shown against their names; if so, what is the number of such members;
- (c) whether it is also a fact that the recoveries are being effected

from the salaries of those members mentioned in (b) above; if so, what is the total number of such members; and

(d) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY \mathbf{OF} AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) 2955.

- (b) No such complaint has been received by the Delhi Administration and the Bank has also denied this.
 - (c) Does not arise.
 - (d) Does not arise.

राजस्थान में एशे गांवी का सर्वक्षण जहां अंटों पर दूर से पाल लाया जाता है

4939 श्री मनफूल िंह चौधरी: निर्माण और आवास मती यह बताने की कृपा करेगे कि.

- (क) क्या सरकार ने राजस्थान मे उन गावो का कोई सर्वेक्षण किया है जहा वर्ड मीलो की दूरी से ऊटो पर पानी लाया जाता ह,
- (ख) यदि हा, तो इस बारे में ब्यीरा नया है: ग्रौर
- (ग) पेय जल की सप्लाई के लिये स्थायी प्रबन्ध करने हेतु सरकार द्वारा क्या योजनाये बनाई गई है?

निर्माण धीर ग्रावास मती (श्री प्रकाश चन्द सेटी): (क) जी, नही । तथापि जिन ग्रामो भे 1.6 कि॰मी॰ से श्रधिक दूरी से स्वच्छ पेय जल लाया जाता है उनका एक सर्वेक्षण किया गया था ।

- (ख) प्रश्न ही नही उठता ।
- (ग) वर्तमान लक्ष्य, राज्य क्षेत्र मे सशोधित न्युनतम भ्रावश्यकता कार्यक्रम मे दिये जाने वाले संसाधनो से छठी योजना ग्रवधि (1980-85) मे सभी ऐसे ग्रामो मे पेय जल की व्यवस्था करने का है। इस कार्यक्रम की प्रतिपूर्ति केन्द्र द्वारा प्रवर्तित त्वरित ग्रामीण पेय जलपूर्ति कार्यक्रम में दी जानी वाली निधियों से होगी।

Assessment of Fishing in Goa. Daman and Diu

4940. SHRIMATI SANYOGITA Will the Minister of AGRI-RANE: CULTURE be pleased to state:

(a) whether any recent ment had been made for the development of fishing in the Union Territory of Goa, Daman and Diu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE AGRCULTURE MINISTRY \mathbf{OF} V. SWAMINATHAN): (SHRI R. (a) and (b). The information is being collected and it will be placed on the Table of the Lok Sabha in due course.

Houses for Industrial Workers in Metropolitan Cities

V. **AMARSINH** 4941. SHRT RATHAWA: Will the Minister of WORKS AND HOUSING he pleased to state:

- (a) whether Government are considering to launch a scheme Industrial Workers in metropolitan cities can own houses on hire chase system;
- (b) if so, whether Government has sent any guidelines to the State Governments in this connection;
- (c) if so, whether this scheme has been introduced in any State: and
- (d) if so, the result achieved, and the number of persons benefited?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). No new scheme is under consideration of Government making available houses on hire purchase system to Industrial Workers. However, Government have already permitted transfer of ownership of houses built under the Integrated Subsidised Housing Scheme for dustrial Workers and Economically Weaker Sections of Community to the existing occupants, who could purchase those houses either on outright sale basis or on hire purchase basis.

(c) and (d). According to the information received 3150 houses in Karnataka and 22 houses in Madhya Pradesh have been sold to the occupants. Delhi Administration has